

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 102 of 2019 &
IA No. 436 of 2019

Dated : 03rd April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

INOX Air Products Private Limited Appellant
Vs.....
Maharashtra Electricity Regulatory Commission & Anr. Respondent

Counsel for the Appellant : Dipali Sheth

Counsel for the Respondent(s) : Mr. S.K. Raungta Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Udit Gupta
Mr. Anup Jain for R-2

ORDER

Learned counsel appearing for the Appellant submitted that the rejoinder will be filed during the course of the day.

Submission made by learned counsel appearing for the Appellant, as stated above, are placed on record.

List the matter on **12.04.2019 in Special Bench**, as requested by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
pr/pk

(Justice N.K. Patil)
Judicial Member